

MR. SPEAKER: Please allow me to finish. I feel that this matter should be properly discussed in the House as early as possible. I am prepared to allow it under either Calling Attention or Discussion under Rule 193. If you do not cooperate with the Chair, how can I do it? You are all making long speeches.

. (Interruptions)

MR. SPEAKER: Please do not stand up when you have not given any notice. Do not force me to make any comments.

. (Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, you please allow Discussion under Rule 193 on this matter. . (Interruptions)

MR. SPEAKER: You please give a notice for Discussion under rule 193.

. (Interruptions)

SHRI BASU DEB ACHARIA : We have already given a notice. . (Interruptions)

MR. SPEAKER: If there is a notice, I shall see. I have already asked my office to look into it.

We are deeply concerned about this. I am sure, everybody is deeply concerned about this. Now, you have taken 20 minutes. What will be there for the Calling Attention? Nothing more left to be said. You are not cooperating.

## **12.23 hrs. SUBMISSIONS BY MEMBERS**

### **(i) Re: killing of an official of the Border Roads Organisation in Afganistan by Taliban extremists**

MR. SPEAKER: Now, Prof. Vijay Kumar Malhotra. Please speak on the matter regarding the Border Roads Organization.

**प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) :** अध्यक्ष जी, भारत की बार्डर रोड आर्गेनाइजेशन के ड्राइवर श्री आर.के.मनियप्पन की अफगानिस्तान में तालिबान ने हत्या की। प्रणव मुखर्जी जी ने कल यहां जिक्र करते हुए उल्लेख किया कि सरकार

जो कुछ कर सकती थी उसने किया। लेकिन मैं कहना चाहता हूँ कि उनका वक्तव्य गलत है, सरकार को जो कुछ करना चाहिए था, उसने नहीं किया। 19 नवंबर को उसका अपहरण हुआ और 19 नवंबर के बाद 22 नवंबर को उसकी हत्या हुई। 19 नवंबर से सबको मालूम था कि उन्होंने धमकी दी थी और उनसे कांटेक्ट करने का, बातचीत करने का, मिलने का या उसे छोड़ाने का कोई इंतजाम इस सरकार ने नहीं किया। शायद इसलिए नहीं किया क्योंकि वह ड्राईवर था, अगर कहीं किसी बड़े व्यक्ति का कोई रिश्तेदार होता या कोई और बात होती तो उसे छोड़ाने का इंतजाम किया जाता। परंतु वह एक ड्राईवर था जो भारत की तरफ से, सरकार की ओर से भेजा गया था। उसकी गला काटकर, गला रेत करके इस तरह से हत्या कर दी गई। उसे मार डाला गया, उसे रेगिस्तान में छोड़ दिया गया। भारत सरकार ने केवल लाश बरामद करके उसके परिवार को कुछ धनराशि देकर अपने कर्तव्य की इतिश्री की। इससे ज्यादा महत्व की बात यह है कि यहां पर जो नेशनल सिक्योरिटी एडवाइजर हैं, उन्होंने तीन बार इस बात को दोहराया कि इसमें पाकिस्तान का हाथ है, पाकिस्तान नहीं चाहता कि भारत और अफगानिस्तान की मैत्री हो। उन्होंने कहा कि वहां पर अपनी सहायता विड़ों कर लें नहीं तो हम हत्या करेंगे। परंतु कल यह कह दिया गया कि उनका जो भाषण था, उन्होंने जो कुछ कहा था उसे गलत ढंग से पेश किया गया है। पाकिस्तान के साथ दोस्ती का मतलब यह नहीं है कि जो पाकिस्तान इस तरह की हरकत कर रहा हो उस पर पर्दा डालने की कोशिश की जाए।

आखिर क्यों नहीं पाकिस्तान से इस बात को टेक अप किया या सरकारे क्यों नहीं कर रही है? श्री एम.के. नारायणन ने दो जगह भाषण दिया और कहा :

"It is a conspiracy, cheating and ill-motivated act", Narayanan said. He claimed that this tragic incident, however, would not dampen Indo-Afghanistan relations. Pakistan's aim was to create a rift in the cordial relations existing between India and Afghanistan. "

जब पाकिस्तान ने हमारे साथ वायदा किया हुआ है, फिर वह ऐसी हरकत करता है। सरकार उस पर पर्दा डालकर उसे कवर नहीं करें बल्कि पाकिस्तान से प्रोटैस्ट करे जो उन्होंने कार्यवाही नहीं की है। मैं यू.पी.ए. सरकार को इस हत्या के लिये जिम्मेदार ठहराता हूं। उसे बचाया जा सकता था लेकिन बचाया नहीं गया।

MR. SPEAKER: You will agree that the Chair on the first day condemned that.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, yesterday the hon. Defence Minister made an elaborate statement on the matter. In yesterday's discussion, this matter was also raised by the hon. Leader of the Opposition, Shri L. K. Advani regarding Mr. M. K. Narayanan's statement. If I remember correctly, the hon. Defence Minister also said that Mr. Narayanan had told him that he was misreported in the newspaper. It was wrongly reported.

**प्रो. विजय कुमार मल्होत्रा :** मि. नारायणन् खुद क्यों नहीं कंट्राडिक्ट कर रहे हैं?

He should contradict it.

MR. SPEAKER: No, the Minister is more important than anyone.

**प्रो. विजय कुमार मल्होत्रा :** मंत्री कर रहे हैं, वह खुद क्यों नहीं करते? He should have said so. He should have contradicted it.

MR. SPEAKER: Well, that is your view. He is making his statement.

SHRI BIJOY HANDIQUE: Since he has made the statement, I will definitely place the matter before the hon. Defence Minister. If he wants to correct it, he will correct it.

MR. SPEAKER: He is not accepting. That is why he has raised it.

SHRI BIJOY HANDIQUE: I would like to say emphatically that all efforts had been made to contact him. Immediately our Indian Embassy in Afghanistan approached the hon. President of Afghanistan, Mr. Karzai and he gave us the assurance that all efforts would be made to contact the group. But it is difficult because there are so many ex-Taliban elements there. But I am very sorry that it was wrongly said by Prof. Vijay Kumar Malhotra that nothing had been done by the Ministry of Defence.

**12.31 hrs.**

(ii) **Re: killing of an official of Indian Oil Corporation in Uttar Pradesh while discharging his duties**

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I would like to draw the attention of the House and the whole nation to the way our brilliant and young officers are being killed in different parts of the country at different times. It is a matter of grave concern. Mr. Manjunath Shanmughan was an IIM, MBA graduate. He was a very brilliant young IOC officer. He was trying to check adulteration in fuel. It is because of that, he was testing the petro-products. Ultimately he identified certain culprits and decided to close down certain petrol pumps because they were selling adulterated petro-products. You know that officer was killed in Lakhimpur Kheri, Uttar Pradesh.

You can remember that earlier one young and bright engineer tried to draw the attention of the Government to the corruption in the National Highways project. He wrote a letter to the Prime Minister with the expectation that the nation would look at it but instead he was killed. That letter was leaked. That happened in the past. Again this has happened. If this is not stopped, then the